## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

MA No. 9/2020 CM Nos. 2426/2020, 2425/2020 and 2421/2020

The Chamber of Commerce and Industry and others

Through :- Mr. K. S. Johal, Sr. Advocate with Mr. Karman Singh Johal, Advocate (Mr. K. S. Johal on video call from residence in Jammu)

## V/s

Y. V. Sharma and others

.....Respondent(s)

Through :- Mr. B. S. Salathia, Sr. Adv. with Mr. Bhanu Singh Salathia, Advocate for No. 1 (on video call from residence in Jammu) Mr. Rahul Bharti, Advocate and Mr. Satinder Gupta, Advocate for No. 2 Mr. Sachin Gupta, Advocate for Nos. 3 to 6

## Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

	<u>ORDER</u>
0	9.06.2020

Heard.

Reserved.

## (RAJNESH OSWAL) JUDGE

Jammu 09.06.2020 (Rakesh) .....Appellants (s)